

GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF HIGHER EDUCATION

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1930**  
TO BE ANSWERED ON 14.03.2022

**Transfer of Reserved Seats**

1930. SHRI KODIKUNNIL SURESH:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government has taken note of complaints or instances that the reserved category seats belonging to the SC, ST OBC (non creamy layer) in the central educational institutions of the country are being transferred to the unreserved category students in case they are not filled; and,
- (b) if so, the details thereof along with the action taken/being taken by the Government in this regard;
- (c) if not, the reasons therefor;
- (d) the details of necessary provisions and policy level interventions by the Government to ensure fulfilment of reserved category seats in central education institutions;
- (e) whether the Government has any data of the total number of seats belonging to the SC, ST OBC (non creamy layer) in the central educational institutions that were transferred to the general category; and
- (f) if so, the details thereof, State/University wise during the last three years and the current year?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION**  
**(DR. SUBHAS SARKAR)**

(a) to (f) : The Government has notified the Central Educational Institutions (Reservation in Admission) Act, 2006, as amended from time to time to provide reservation in admission of the students belonging to Scheduled Castes, Scheduled Tribes and Other Backward Classes in the Central Educational Institutions established, maintained or aided by the Central Government. Further, in accordance with provisions of the Constitution (One Hundred and Third Amendment) Act, 2019, Ministry of Education has issued instructions to provide reservation for Economically Weaker Sections (EWS) for admission in Central Educational Institutions.

The Ministry of Education has also issued instructions on 24.02.2022 to all the Central Higher Educational Institutions under Ministry of Education for implementation of the reservation policy of the Government of India in letter and spirit.

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